

Central Administrative Tribunal
Principal Bench: New Delhi

OA No. 153/2002

New Delhi this the 24th day of September, 2002

Hon'ble Dr. A. Vedavalli, Member (J)

M. R. Lekhwal,
S/o Shri Ganpat Ram
D-49 Satyawati Colony,
Ashok Vihar,
Phase III, Delhi-110052.

Applicant

(By Advocate: Shri R.R. Ahlawat for Shri P.M. Ahlawat)

Versus

1. Govt. of NCT of Delhi
through Chief Secretary,
IG Stadium, I.P. Estate,
New Delhi-110 002.

2. Registrar,
Cooperative Societies,
Govt. of NCT of Delhi
Parliament Street
New Delhi-110 001.

3. Shri KJS Bhutani,
Drawing & Disbursing Officer and
Accounts Officer,
Office of the Registrar,
Cooperative Societies,
Parliament Street,
New Delhi-110 001.

Respondents

O R D E R (Oral)

Hon'ble Dr. A. Vedavalli, Member (J)

Learned counsel for the applicant seeks permission to withdraw this OA stating that his grievances have been redressed by the respondents. Permission granted. OA is dismissed as withdrawn.

A. Vedavalli

(Dr. A. Vedavalli)
Member (J)

Mittal